

The Model Shops and Establishment (Regulation of Employment and Conditions of Service) Bill, 2016 has been circulated to all States for adopting the same as it is or modifying their existing State Shops and Establishment Act as per their requirement.

Opening of medical colleges under ESIC

†1110. SHRI MEGHRAJ JAIN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has any plan to open medical colleges in various rural/scheduled areas of the country under ESIC;

(b) if so, the places identified under this scheme in various States and especially in Madhya Pradesh;

(c) the details of demands received/pending before Government from various States including Madhya Pradesh in this regard; and

(d) the details of action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir. The Employees' State Insurance Corporation (ESIC), in its 165th meeting held on 07.04.2015, has decided that ESIC will neither set up any other medical college nor any other new medical education institution in future.

(b) to (d) Do not arise in view of answer at (a) above.

Bonded labour

1111. SHRI DEVENDER GOUD T.: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there have been demands to frame a policy for private employees so that they keep a check on bonded labour in their supply chain;

(b) whether it is also a fact that Nobel Laureate Shri Kailash Satyarthi is also demanding for the same;

(c) if so, what has the Ministry done on this so far; and

(d) whether there are any plans to enact law on this and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir.

† Original notice of the question was received in Hindi.

- (b) This Ministry has not received any such proposal.
- (c) Question does not arise in view of the reply to (b) above.
- (d) No, Sir.

Number of workers in unorganised sector

1112. SHRI TAPAN KUMAR SEN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of workers presently working in unorganized sector in the country; and

(b) the State-wise total number of beneficiaries among them under Pradhan Mantri Suraksha Bima Yojana and Atal Pension Yojana till date?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) According to the survey conducted by the National Sample Survey Organisation (NSSO) during 2011-12, the total employment in both organised and unorganised sector in the country was of the order of 47 crores. Out of this, about 8 crores were in the organised sector and the balance 39 crores in the unorganised sector.

(b) The details in respect of State-wise total number of beneficiaries under Pradhan Mantri Suraksha Bima Yojana and Atal Pension Yojana are given in Statement-I and II.

Statement-I

State-wise subscribers under Atal Pension Yojana (APY) as on July 20, 2016

| Sl. No. | State Name | Count of PRANs |
|---------|-----------------------------|----------------|
| 1. | Andaman and Nicobar Islands | 1,273 |
| 2. | Andhra Pradesh | 231,640 |
| 3. | Arunachal Pradesh | 2,698 |
| 4. | Assam | 47,485 |
| 5. | Bihar | 326,631 |
| 6. | Chandigarh | 6,310 |
| 7. | Chhattisgarh | 39,914 |
| 8. | Dadra and Nagar Haveli | 3,226 |
| 9. | Daman and Diu | 3,318 |